(b) whe'her these Services will be related to the Engineering Service also;

Written Answers

- (c) whether Government propose to appoint the officers of the Food, Supply and Marketing Departments of the States to the above mentioned Services on deputat on basis; and
- (d) whether the Union Public Service Commission will hold competitive tests for these Services; if so, when?

निर्माण, श्रावास श्रीर संभरण उप-मंत्री (श्री श्रानल के० चन्दा): (क) ये दो मेरावें इस समय केन्द्रीय कय संगठन द्वारा, जित्रमें विदेश स्थित कय-विभाग भी सम्मिलित है, किये जा रहे कार्यों को सभाल भर लेंगी।

(ख) नहीं।

- (ग) इत दोनों सेवाग्रों के नियमों की प्रितियां सदन की मेज पर रख दी गई हैं। [देखिये परिशिष्ट ३२, श्रतुपत्र सख्या २७ तथा २८]। नियम १५ में राज्य सरकारों के श्रक्तमरों के इन सेवाग्रों में स्थानान्तरण या उपनियोजन के लिये व्यवस्था है।
- (घ) संघ लोक सेवा आयोग इंजीनिर्यारण सेवाओं में भरती के लिये प्रतिवर्ष
 दिसम्बर में परीक्षानें लेता है। अब से
 भारतीय सम्भरण सेवा और भारतीय
 किरीक्षण सेवा में रिक्त होने वाल स्थान
 सामान्यतया इन परीक्षाओं के परिणामों
 के आधार पर भरे जाया करेंगे।

†(THE DEPUTY MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI ANIL K. CHANDA): (a) The two Services will merely take over the functions now performed by the Officers of the Central Purchase Organisation including the Purchase Missions abroad.

(b) No.

(c) Copies of the Rules of the two Services are placed on the Table of the Hou e [See Appendix XXXII, Annexure Nos. 27 and 28.] Under Rule 15, there is a provision for transfer or deputation of officers of the State Governments to these Services.

(d) The Union Public Service Commiss on holds examinations annually in December for recruitment to the Eigeneering Services. Vacancies arising hereafter in the Indian Supply Service and the Indian Inspection Service will ordinarily be filled on the results of these examination.]

CHEDDI JAGAN'S STATEMENT COMPLAIN-ING ABOUT REPRESENTATION AT THE COMMONWEALTH P.Ms. CONFERENCE

- *322. SHRI BHUPESH GUPTA: Will the PRIME MINISTER be pleased to state:
- (a) whether his attention has been drawn to the statement made by Mr. Cheddi Jagan, Minister for Trade and Industries, Government of British Guiana, in which he has made certain complain's about representations at the Commonwealth Prime Ministers' Conference; and
- (b) whether he has received any communication from the Government of British Guiana in this respect?

THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) Yes.

(b) No communication was received from the Government of British-Guiana, but a message was received from Mr. Burnham, Leader of the Opposit on in British Guiana.

WELFARE AMENITIES IN IRON ORE MINES

- *323. SHRI ARJUN ARORA: Will the Minister of Labour and Employment be pleased to state::
- (a) the welfare amenities that are provided for labour employed in the ron ore mines;
- (b) how do these amenities compare with the amenities provided to the employees in other sectors of the mining industry; and

^{†[]} English translation.

(c) what steps have been taken to bring the welfare amenities available to the iron ore miners at par with those provided for other sectors of the mining industry?

Written Answers

DEPUTY MINISTER THE OF LABOUR AND EMPLOYMENT AND PLANNING (SHRI L. N. MISHRA): (a) and (b) Labour employed in the iron ore mines enjoy the same statutory welfare amenities like drinking water, canteens, creches, first aid etc. as are enjoyed by other miners. They do not however, have the special amenities provided to coal and mica miners under the Coal and Mica Mines Labour Welfare Fund, Acts.

(c) A scheme of a welfare fund for aron ore miners on the lines of the welfare funds for coal and mica miners will be placed before the next meeting of the Industrial Committee on Mines other than Coal for consideration.

Issue of identity cards to settlers of Indian origin in Ceylon

- *324. Shri P. N. RAJABHOJ: Will the Prime Minister be pleased to state:
- (a) whether it is a fact that the Government of Ceylon have decided to issue identity cards to the settlers of Indian origin who have neither acquired Ceylonese citizenship nor are qualified for Indian nationality; and
- (b) if so, what is the purpose of such a measure?

THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAK-SHMI MENON): (a) No.

(b) Does not arise.

EXECUTION OF WORKS

- *325. SHRI SATYACHARAN: Will the Minister of Works, Housing and Supply be pleased to state:
- (a) the total value of works executed by his Ministry through departmen-

- tal agencies and the value of works done through contractors during the years 1959-60 and 1960-61;
- (b) whether any contractors were black-listed during the above period and if so, for what reasons; and
- (c) whether Government are considering the proposal of execution of works through co-operative societies?

THE DEPUTY MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI ANIL K CHANDA): (a) The information is being collected.

- (b) Four contractors of the Central Public Works Department were blacklisted by the Ministry of Works, Housing and Supply for doing substandard work, unauthorized disposal of Government materials etc.
- (c) It has been decided to award on merits works costing upto Rs. 10,000 to co-operative societies without call of tenders.

LOANS UNDER LOW AND MIDDLE INCOME GROUP HOUSING SCHEMES

- *326. SHRI SATYACHARAN: Will the Minister of Works, Housing and Supply be pleased to state:
- (a) whether Government are aware that the amount of loan of Rs. 8,000 and Rs. 20,000 fixed for Low and Middle Income Group Housing Schemes is very meagre, especially for a place like Delhi/New Delhi;
- (b) whether it is a fact that loanees have to face considerable difficulties and sometimes even to stop work as loans are granted in instalments and a lot of time is taken in the completion of the formalities; and
- (c) if so, what steps Government propose to take to remove the difficulties and to give sufficient loan in the Capital?

THE DEPUTY MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI ANIL K. CHANDA): (a) The quantum of loan assistance admissible under the two Schemes is considered reasonable.